NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/75/2016

NAME OF THE PETITIONER(S)

: K.P.S. Selvaraj & Another

NAME OF THE RESPONDENT(S)

: M/s Selvaraaj Tex Private Limited & 4 others

UNDER SECTION

: 397/398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

THRIYAMBAK KANNAN

2. KRISHNIA SRINIVASIANI KARTHIK RALIFICHALL

CHEETHI ARA.

409.

S. RAMASUBRAMANIAMIZ

ASSOCIATES.

ORDER

Counsel for the petitioner present. Counsel for R2 to R6 present. Counsel for respondents has clarified that the matter pending before the District Court, Madurai, has no bearing on the company petition. Counsel for R2 to R6 has filed the vakalat on behalf of the respondents. It has been reported that pleadings are complete and the matter may be posted for final arguments. Put up on <u>09.12.2016 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)